

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 06 of 2017**

**Dated: 9<sup>th</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Punjab State Power Corporation Ltd. ...Appellant(s)  
Vs.  
Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for Appellant(s) : Mr. Anand K. Ganesan  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1  
Mr. Aditya Grover  
Mr. Arjun Grover for R.2  
Mr. Sanjay Sen, Sr. Adv.  
Mr. Praveen Kumar for R.3

**ORDER**

Rejoinder be taken on record. Pleadings are complete.

List the matter for hearing on **30.10.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/kt*

**(Justice Ranjana P. Desai)  
Chairperson**